

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3076

ANSWERED ON:08.12.2009

INNER LINE PERMIT FOR ANDAMAN AND NICOBAR ISLANDS

Ray Shri Bishnu Pada

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the concept of inner line permit has been qintroduced for the Andaman and Nicobar Islands; and

(b) if so, the details thereof alongwith the status of its implementation?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Entry Permit system in Andaman and Nicobar Islands is applicable for areas covered by the Protection of Aboriginals Tribals (PAT) regulation 1956. Entire Nicobar District (excluding Campbell Bay) is covered by PAT regulation, certain areas inhabited by primitive tribes have also been notified under PAT regulation. The PAT regulation is strictly enforced in the notified areas.